

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

REVIEW PETITION (CRIMINAL)

@ DIARY NO(S). 30499/2024 IN CRL.A. NO. 37/2022

JAI DUTT

PETITIONER(S)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

RESPONDENT(S)

(IA No. 147717/2024 - CONDONATION OF DELAY IN FILING REVIEW
PETITION, IA No. 147716/2024 - ORAL HEARING)

Date : 13-08-2025 This matter was circulated today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MRS. JUSTICE B.V. NAGARATHNA

By Circulation

UPON perusing papers the Court made the following
O R D E R

1. I.A. No. 147716/2024- oral hearing, is allowed.
2. To be taken up along with the appeal of the co-accused/Shashtri.

(NARENDRA PRASAD)
DEPUTY REGISTRAR

(ANJU KAPOOR)
ASSISTANT REGISTRAR